

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**C.P. (IB)/33(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES:    KATALINE INFRA-PRODUCTS PRIVATE  
   LIMITED V/s ROADWAY SOLUTIONS  
   INDIA INFRA LIMITED

Section 9 OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

1. Mr. Rishabh Dua, Ld. Counsel for the Operational Creditor present. Mr. Sushant Kareer, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Petitioner seeks short accommodation submitting that arguing counsel is not available. Time granted.
3. List this matter for further consideration on 08.05.2024.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**